

SHRI B. R. BHAGAT: Also on behalf of Shri Raj Bahadur, I beg to lay on the Table, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958, a copy each of the following Notifications of the Ministry of Transport and Communications (Department of Transport):—

- (i) Notification G.S.R. No. 1549, dated the 17th December, 1960, publishing the Merchant Shipping (Registration of Indian Ships) Rules, 1960.
- (ii) Notification G.S.R. No. 1550, dated the 17th December, 1960, publishing the Merchant Shipping (Tonnage Measurement of Ships) Rules, 1960.
- (iii) Notification G.S.R. No. 1551, dated the 16th December, 1960, publishing the Merchant Shipping (Apprenticeship to Sea Service) Rules, 1960.
- (iv) Notification G.S.R. No. 1552, dated the 16th December, 1960, publishing the Merchant Shipping (Distressed Seamen) Rules, 1960.
- (v) Notification G.S.R. No. 1553, dated the 16th December, 1960, publishing the Sailing Vessels (Assignment of Free Board) Rule*, 1960.
- (vi) Notification G.S.R. No. 1554 dated the 16th December 1960, publishing the sailing Vessels (Statement of Crew) Rules, 1960.
- (vii) Notification G.S.R. No. 1555 dated the 16th December 1960, publishing the Merchant Shipping (Tonnage Measurement of Sailing Vessels) Rules, 1960.

- (ix) Notification G.S.R. No. 1557, dated the 16th December, 1960, publishing the Merchant Shipping (Continuous Discharge Certificates) Rules, 1960.
- (x) Notification G.S.R. No. 1568, dated the 30th December, 1960, publishing the Merchant Shipping (Crew Accommodation) Rules, 1960.

(i) to (x).]

THE DEPUTY MINISTER OF LABOUR
(SHRI ABID ALI): Sir, on behalf of Shri L. N. Mishra, I beg to lay on the Table a copy of a note entitled "Incidence of indirect taxes on the Consumer Price Index (A limited analysis)". [Placed in Library. See No. LT-2773/61.]

SECRETARY: Sir, I lay on the Table a copy of the Insurance (Amendment) Bill, 1961, as passed by the Lok Sabha.

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): Mr. Chairman, the recent meeting of the Commonwealth Prime Ministers held in London was rather an unusual one; at any rate, it was not the normal meeting which is held to consider